

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1603
ANSWERED ON:06.03.2013
NON SCHEDULED AIRCRAFT FLEET
Sugavanam Shri E.G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the estimated number of nonscheduled aircraft presently in the fleet of various airlines;
- (b) whether many of the aviation companies have shown their interest in starting their non-scheduled operations;
- (c) if so, the details thereof along with the action taken by the Government thereon;
- (d) whether major safety issues are involved in such operations;
- (e) if so, whether the Government has taken any action to redress all the safety issues of non-scheduled airlines; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): Till December 2012, the number of aircrafts endorsed in the operator permit of the Non Scheduled Airlines was 410.

(b) and (c): A set of guidelines have been issued by the Directorate General of Civil Aviation (DGCA) in the form of Civil Aviation Requirements (CAR), Section 3, Air Transport Series `C` Part III prescribing minimum requirement for grant of permit to operate Non Scheduled Air Transport Services. As on date, there are 147 valid Non Scheduled Operator Permit holders. The companies complying with the guidelines prescribed under CAR are granted permission to operate air transport services.

(d) to (f): Directorate General of Civil Aviation has laid down guidelines for safety requirements of airlines including non scheduled airlines. DGCA ensures safety requirement of the operation.